

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

2.M.A. 1214/2018

M.A. 513/2018

M.A.514/2018

In

C.P.707/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.05.2019**

NAME OF THE PARTIES: KundanbalaWd/o RatilalBusa

v/s.

Himalaya House Co. Ltd.

SECTION 241(1)(a) OF COMPANIES ACT, 2013.

ORDER

At request, list this matter on 17.06.2019.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd-/

BHASKARA PANTULA MOHAN
Member (Judicial)